

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:432  
ANSWERED ON:23.02.2001  
TRANSFER OF BANK EMPLOYEES  
SHRINWAS DADASAHEB PATIL

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the employees of Nationalised Banks working in Delhi/New Delhi are being transferred to other States falling under National Capital Region are entitled for transfer benefits ;
- (b) if so, whether some cases have come to the notice of the Government that transfer benefits have not been extended to some of the employees ;
- (c) if so, the reasons thereof ; and
- (d) the steps taken by Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b), (c) & (d) : Bank employees are entitled to Travelling Allowance and transfer benefits from one place to other as per provisions contained in the Bipartite Settlement/Officers` Service Regulations. Any employee transferred from a place within the Urban Agglomeration of Delhi/New Delhi to a place outside Urban Agglomeration falling under National Capital Region is eligible for transfer benefits. No such case has come to the notice of the Government. Cases of violation of any of the provisions contained in the Bipartite Settlement/ Officers` Service Regulations as and when brought to the notice of the Government are taken up with the concerned bank/Indian Banks` Association for remedial action.